

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) and (b) India had signed an MoU on Defence Cooperation with Sweden on 5th November, 2009. This MoU is effective for an initial period of 10 years from the date of signing.

(c) No, Sir.

(d) M/s SAAB, Sweden has been supplying defence equipment to the Indian armed forces.

Manufacture of Kamov Helicopters in India

1485. SHRI ANAND SHARMA: Will the Minister of DEFENCE be pleased to state:

(a) whether India and Russia have reached an agreement for the manufacture of Kamov Military Helicopters by India, if so, the details thereof;

(b) the number of Helicopters to be purchased and the cost of acquisition and the target date of delivery of the first batch to the Indian Air Force; and

(c) whether the agreement reached has a provision for manufacturing Kamov Helicopter and its spare parts in India in future through a joint venture, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) Yes, Sir. An Inter-Governmental Agreement (IGA) has been signed on 24th December, 2015, between the Government of India and Russian Federation for the manufacture of Kamov Ka 226T Helicopters in India.

(b) A total of 200 Ka-226T Helicopters are to be supplied by the Indo-Russian joint venture (JV). The cost details and timelines for delivery of the first batch of helicopters will be worked out after the formation of JV and signing of the contract on delivery.

(c) In addition to manufacturing Kamov Helicopters and its spare parts, the JV shall also establish its repair and overhaul facilities in seven years from the date of supply of first batch of helicopters.

Countering threats to air bases

1486. SHRI K.R. ARJUNAN: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that to counter sub-conventional threats to bases, the Indian Air Force have instituted several security measures;